

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PB AT NEW DELHI  
IN  
O.A. NO. 530 OF 2022**

IN THE MATTER OF:

Radha Raman Dwivedi &Othrs ...APPLICANT

VERSUS

State Of U P & Others ...RESPONDENTS

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*Ravi*  
**Executive Engineer  
Kanpur Nagar Nigam  
Mail : knnengg2@gmail.com**

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**RESPONSE OF RESPONDENT NO 4, MUNICIPAL CORPORATION,  
KANPUR**

**MOST RESPECTFULLY SHOWETH:**

1. That this Hon'ble Tribunal is pleased to implead Municipal Corporation , Kanpur through its Commissioner as Respondent No 4 vide its order dated 15.12.2022 along with direction to file its Response within one month. A Copy of order dated 15.12.2022 is enclosed herewith as **Annexure R4-1**. Accordingly, the response of Respondent No 4 is as below :
  
2. That about 6200 m long COD drain with an average width of about 10 m starts from Kidwai Nagar Highway, passing Pashupati Nagar Chandipurwa parallel to Kanpur-Sagar Highway and goes till Pandu River. The drain has been tapped about 300 meters before Pandu River in to 210 MLD Sewer Treatment Plant, Bingawan , Kanpur

under NamamiGange Project and thus no untreated drain water is going in to River Pandu.

3. That there are about 2000 house holds in the congested catchment area of the COD drain whose municipal solid waste is being collected from door to door on daily basis by MSW operator M/S JTN Services Pvt Ltd. It has been reported by the operator that about 90 Ton MSW has been collected from said area in last 3 months. A copy of the letter of the operator is enclosed herewith as **Annexure R4-2**.
4. Residents found throwing MSW directly in to the drain are being challaned from time to time. 05 Number of challans have been made during Jan 2023. Residents are also being educated through public announcements in the area to desist from throwing MSW directly in to COD drain. They are also being encouraged to pay prescribed user charges and avail facility of door to door MSW collection by authorised operator. A representative copy of the challan is enclosed herewith as **Annexure R4-3**.
5. That floating material arrester device has been installed in the drain at location near highway to remove floating material from the drain to prevent choking of drain at narrow stretch. Course screen have been installed at suitable locations in sub drains of COD drain to prevent entry of solid waste in to COD drain. A photograph of floating material arrester installed in the drain and a photograph of

course screen installed in sub drains is enclosed herewith as **Annexure R4-4 colly.**


6. That 20 unauthorised latrines constructed by some residents from which sewage was being discharged directly in to COD drain , have been made totally unusable. Work of laying about 325 mtr sewer line in Y1 block of Kidwai Nagar slum area has been completed to carry sewage in to Bingawan STP through existing sewerage network to prevent its discharge directly in to the drain. Work of desilting of Trunk sewer line has also been carried out and completed for smooth flow of sewage to the STP. There is no sewerage network in Yashoda Nagar Area. UP Jal Nigam has included the said work in its proposal under AMRUT 2 project namely "Sewerage Works in Sewerage District II , Part E of Kanpur Nagar Nigam". The Proposal has been cleared by SLTC on 16.3.2023 and further awaits approval from SHPSC.A Copy of status as received from UP Jal Nigam is enclosed herewith as **Annexure R4-5.**

7. That normally , the COD drain is also desilted every year before onset of monsoon. In addition, desilting work of the congested & heavily silted portions of the drain have been carried out and completed forensuring smooth flow and hygienic conditions in the drain. Due care is being taken to ensure that no harm is caused to

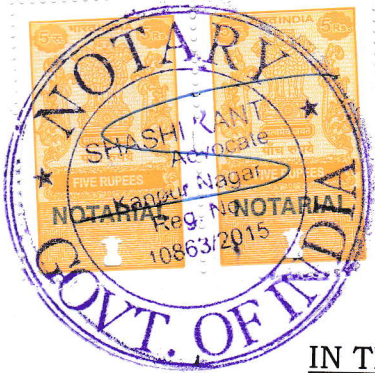
the trees along the drain due to said works. A photograph of desilting work in progress is enclosed herewith as **Annexure R4-6.**

8. That some obstruction in the flow of water in the drain had been caused due to construction work being undertaken by Kanpur Metro Authorities. Said authority has removed the obstruction/ material. ensure that no obstruction is caused to the flow in the drain. A copy of letter to Metro authority is enclosed herewith as **Annexure R4-7.**

9. That the 6.2 km long COD drain is a unlined kuccha drain. In view of large expenditure involved in lining the drain to convert it in to pucca drain, Govt of UP has been requested to include said work in AMRUT/ Namami Gange/ Urban Development project work. A copy of the letter sent to Pr Secy, UD, Govt of UP is enclosed herewith as **Annexure R4-8.**

  
Executive Engineer Zone 02  
Kanpur Nagar Nigam  
For Respondent No.4

**DATED: 20.04.2023**



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PB AT NEW DELHI  
IN  
O.A. NO. 530 OF 2022**

IN THE MATTER OF:

Radha Raman Dwivedi & Others

...APPLICANT

VERSUS

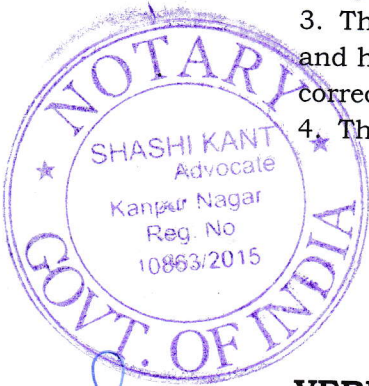
State Of U P & Others

...RESPONDENTS

**AFFIDAVIT**

I, Ram Kumar Tiwari, Executive Engineer, Zone-02 Kanpur Nagar Nigam, do hereby solemnly affirm and declare as under: -

1. That I am presently working as Executive Engineer, Zone-02 Div, Kanpur Nagar Nigam and duly authorized by the Competent Authority of the Kanpur Nagar Nigam to file accompanying Response.
2. That I am fully conversant with case as derived from office record and competent to swear to this affidavit.
3. That I have read the accompanying response on behalf of Kanpur Nagar Nigam and have understood the contents thereof. The facts stated there in are true and correct to the best of my knowledge and nothing has been concealed there from.
4. That the Annexures are true copy of the originals.



*R.K.*

**DEPONENT**

**VERIFICATION:**

Verified at Kanpur Nagar on this 20 day of April 2023, I the above named deponent, do hereby verify that the contents of the above affidavit are true and correct. No part of it is false and nothing material has been concealed there from.

Sworn Before me  
by *R.K. Dwivedi*  
to whom the contents of this affidavit  
has been read & explained and who  
is identified by *R.K.*

*R.K.*  
Shashi Kant Advocate  
Govt. Notary/Kanpur

*R.K.*  
**DEPONENT**

Item No. 5

(Court No. 2)

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.**

(Through Physical Hearing with Hybrid VC Option)

Original Application No. 530/2022

Radha Raman Dwivedi &amp; Ors.

...Applicants

Versus

State of U.P. &amp; Ors.

...Respondents

Date of hearing: 15.12.2022

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER.  
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER.**

Applicant: Mr. Radha Raman Dwivedi, in person (through VC).

Respondents: Mr. Pradeep Misra, Advocate for UPPCB (through VC).

**Application is registered based on a letter petition received by Post.****ORDER**

1. The grievance in the present application is that at the time of establishment of COD in Kanpur, Kacha Drain 15-20 feet wide was carved out for discharge of rain water which joins river Pandu, after 10-12 kms. At that time, surrounding land was under cultivation and there were no residential settlements. Kanpur Administration prepared a plan for construction of 120 feet wide road adjoining the drain and sold plots on both sides of the drain giving assurance for construction of above said road but the above said road has not been constructed till date. Domestic sewage of colonies which came up on the surrounding land was connected in the drain. Subsequently, on transfer of the area to the Kanpur Municipal Corporation the width of the drain in the area was increased to 50-60 feet in the course of desilting of the drain with JCB due to which the trees on its embankments have fallen or are about to fall. The drain has become

-2-

narrowed in the stretch from By-pass to river Pandu. The residents of the nearby colonies are discharging their domestic sewage in the drain due to there being no sewer line there. Some persons living in slum along the drain have also constructed latrines on the embankment of the drain and they are also discharging domestic sewage in the drain. Sewage in the drain has stagnated and is emitting foul smell which is posing serious health hazards to the residents of the locality.

2. Vide order dated 02.09.2022, this Tribunal constituted a Joint Committee comprising of representative of Uttar Pradesh Pollution Control Board (UPPCB), Commissioner-Municipal Corporation, Kanpur, Kanpur Development Authority and District Magistrate, Kanpur City and directed the same to submit its report within one month.

3. In compliance thereof, report of the Joint Committee has been submitted by Sh. Rajendra Singh, Chief Environmental Officer (Circle-2), UPPCB vide email dated 14.12.2022. Relevant part of the report is reproduced as under:-

**“JOINT INSPECTION REPORT OF DISTRICT ADMINISTRATION, KANPUR, NAGAR NIGAM KANPUR(KNN), KANPUR DEVELOPMENT AUTHORITY AND UTTAR PRADESH POLLUTION CONTROL BOARD (UPPCB) OF COD DRAIN AT KANPUR NAGAR, UP IN COMPLIANCE TO HONBLE NGT ORDER DATED 02.09.2022 IN THE MATTER OF Radha Raman Dwivedi & Ors. Vs STATE OF U.P. (ORIGINAL APPLICATION NO. 530/2022)**

x x x x x x

**2. JOINT INSPECTION OF THE COMMITTEE:**

*In compliance to the aforesaid orders dated 02.09.2022 of Hon'ble Tribunal, New Delhi, a Joint Committee comprising of following members has been constituted by Uttar Pradesh Pollution Control Board (Nodal Agency) vide its Office Letter No. H81189/C-2/Vidhi Anu./NGT No-274/22 dated 14.09.2022 and other department letter as Additional Municipal Commissioner- Kanpur Nagar Nigam by in letter no. D/950/Na.Aa./Pro. Cell/22-23, dated 25.11.2022; Secretary, Kanpur Development Authority by letter No. 547/Sachiv/PA/KDA/*

2022-23, Dated 01.12.2022 and District Magistrate, Kanpur nominated dated 15.09.2022. Copy of the said office Letter's is appended as **Annexure I.**

1.	Mr. Ramanuj Adnl. City Magistrate 2 Representative District Administration Kanpur Nagar	Member
2.	Mr. Ram Kumar Tewari Executive Engineer, Zone -2 Nagar Nigam, Kanpur	Member
3.	Mr. Dharendra Bajpai Executive Engineer, Kanpur Development Authority	Member
4.	Mr. Amit Mishra Regional Officer Uttar Pradesh Pollution Control Board, Kanpur (Nodal Officer to UPPCB at District level, Kanpur)	Nodal Officer & Member

### **3. PRESENT CONDITION OF THE COD DRAIN:**

Kanpur city is habituated between two rivers namely River Ganges on north and River Pandu on south. River Pandu which is a tributary of River Ganga. The Pandu River runs for around 80 kilometres and meets River Ganga at Fatehpur. The COD drain is fully Tapped and connected to the 210 MW Sewage Treatment Plant at Bingawan.

### **4. OBSERVATION BY THE COMMITTEE:**

In compliance to said orders of the Hon'ble NGT dated 02.09.2022, a joint team of officials from KNN, KDA, UPPCB and District Administration, Kanpur visited the COD Nalla at Kanpur Nagar, UP & its surrounding areas on 07.12.2022. At the time of inspection, Petitioner Mr. Radha Raman Dwivedi residents of Y-1 Block, Kidwai Nagar, Ward No.66, Kanpur, Uttar Pradesh, was also present on the inspection site. The Petitioner also presented her case in writing before the members of the constituted committee. Copy of the letter is appended as **Annexure II**

The COD Nalla at Kanpur Nagar, UP and its surrounding area was inspected by the joint team & details are following:

### **REPORT OF THE NAGAR NIGAM KANPUR:**

It is respectfully submitted that the Nagar Nigam Kanpur Department, who is one of the member of the Joint Committee, has submitted that the said COD Nala starts from Kidwai Nagar Highway, passing Pashupati Nagar Chandipurwa parallel to Kanpur-Sagar Highway and goes till Pandu River, which average width is 10 meters and length is about 6200 meters. By tapping the drain 300 meters before Pandu River, the drain water goes to 210 MLD Sewer Treatment Plant, Bingawan. Cleaning of the COD drain is done every year by the Nagar Nigam in a mechanized manner in the

month of March to June with machines like Poklen etc. An estimate of more than 200 crores is possible for making Retaining wall and paving on both sides of the drain. Copy of the report is appended as **Annexure III**.

#### **REPORT OF THE KANPUR DEVELOPMENT AUTHORITY**

It is respectfully submitted that Kanpur Development Authority official that Kidwai Nagar Y One Block Yojana was handed over to Nagar Nigam Kanpur on 3rd September 2015. Copy of the record is appended as **Annexure IV**.

#### **REPORT OF THE UTTAR PRADESH POLLUTION CONTROL BOARD**

It is respectfully submitted that the UPPCB Department, who is one of the member of the Joint Committee, and also nodal agency, has submitted that the said COD drain is an open and earthen drain, the width of this drain has been found to be irregular. From Kidwai Nagar to Naubasta, there are residential colonies and a road for traffic on both sides of this drain. Further it flows to left side of the Kanpur - Sagar highway, COD drain is connected to the 210 MW Sewage Treatment Plant at Bingawan by complete tapping at near Bingawan.

#### **Status of COD Drain**

Catchment	Name of Drain	Latitude/ Longitude	Length in Km	Tapped/ Untapped/ Partially Tapped	Flow / Standing	Average Flow in NILD	Flow in MLD At visit time	Connect to STP in MLD
Kanpur	COD Drain	N26.41599 2, E 80.331587	6.20	Tapped	Flow	8.81	5.50	210 Bingawan an STP

During visit, geographical coordinates, photographs and other relevant information were also collected which are incorporated in the Report. The main observations of the team are given below:

- Laying of trunk sewer near COD drain has not being carried out. The residents of the residential houses located on both sides of the drain discharge their domestic sewage effluent directly into the drain by connecting it through hume pipe directly.
- Almost all Slum households located somewhere along drain having pit latrine/ no proper sanitation facility are directly connected to COD nala.
- The residents dispose the municipal solid waste directly into COD drain which has adverse impact on the environment/health and dirty conditions.
- The sewage flow in the COD drain has been found to be partially blocked due to silting and disposal of municipal solid waste by the residential settlements located around the drain.

The Joint team collected 02 Nos. of surface water sample from the COD drain. Lab analysis results are tabulated as below:

S. No	Parameters	Sampling Location		Detection Range
		Open Domestic COD Drain near Yasoda Nagar	Tapped COD Drain Before	

			<b>connecting 210 MLD STP Bingawan</b>	
1	pH	7.98	7.84	02-12
2	TSS (mg/l)	56	72	5.0-10000 mg/l
3	Total Coliform (MPN/100 ml)	170000	120000	<1.8 MPN/100 ml & above
4	Fecal Coliform (MPN/100 ml)	110000	70000	<1.8 MPN/100 ml & above
5	BOD (mg/l)	36	60	1.0-1000 mg/l
6	COD (mg/l)	90	170	4.0-1000 mg/l

- **All values in mg/l except pH. The Lab Analysis report is annexed at annexure-V.**

#### 5. CONCLUSIONS:

- *Regular Floating Garbage Arrester and silt cleaning / drain dredging by adopting suitable methodology, depending location and condition of COD drain.*
- *In densely populated areas, COD drain need to be replaced by RCC conduit pipes or construct Retaining wall and paving on both sides of the drain for the purpose of security, hygiene and pollution control.*
- *Proper solid waste disposal system is required otherwise this will find its way into COD drain, especially in rainy season."*

4. In view of the averments made in the application and observations made in the report, we consider it appropriate to have response from (1) the State of Uttar Pradesh (U.P.), through the Chief Secretary, Government of U.P.; (2) the Principal Secretary, Urban Development Department, Government of U.P.; (3) the Member Secretary, UPPCB; (4) the Commissioner-Municipal Corporation, Kanpur; (5) the Director General-National Mission for Clean Ganga (NMCG) and (6) the District Magistrate, Kanpur City, who stand impleaded as respondents No. 1 to 6. The Registry is directed to prepare and attach memo of parties to the application. Respondent no. 3 is already appearing before this Tribunal through counsel. Notices be issued to respondents no. 1, 2 and 4 to 6.

5. Reply/response by respondents no. 1 to 6 be filed **within one month** by email at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR supported PDF and not in the form of Image PDF.

6. List for further consideration on 03.02.2023.

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7. In the facts and circumstances of the case, we also consider presence of the Regional Officer, UPPCB and the Officer duly instructed/authorized by the Commissioner-Municipal Corporation, Kanpur and District Magistrate, Kanpur City, to be essential for producing the relevant record and assisting this Tribunal in just and fair adjudication of the questions involved in the case and accordingly, above Officers shall remain present before this Tribunal physically or through VC with relevant records on the date fixed.

8. A copy of this order, along with a copy of the application and documents attached with the same be forwarded to the Member Secretary, UPPCB, Commissioner-Municipal Corporation, Kanpur and District Magistrate, Kanpur City by e-mail for requisite compliance.

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

December 15, 2022  
AVT



## जे०टी०एन० सर्विसेज प्रा० लि०

B-39, न्यू ट्रांसपोर्ट नगर, फेज-3 पनको कानपुर-208020  
 कूड़ा संग्रहण एवं यूजर चार्ज वसूलन हेतु  
 कानपुर नगर निगम द्वारा एक मात्र अधिकृत संस्था  
 Web: www.nagarnigamdoortodoor.com  
 Email: admin@nagarnigamdoortodoor.com  
 Helpline: 8601002999, 8601003008



पत्रांक : 176 / J.T.N / 2022-23

दिनांक : 23 जनवरी 2023

सेवा में,  
 अधिशाषी अभियन्ता जोन-2  
 कानपुर नगर निगम  
 कानपुर नगर।

**विषय:** आप द्वारा भेजे गये पत्रांक संख्या डी/803/अधि० अभि०-2/2022-23 दिनांकित 21 जनवरी 2023 के संदर्भ में।

महोदय,

आप द्वारा भेजे गये पत्रांक संख्या डी/803/अधि० अभि०-2/2022-23 दिनांकित 21 जनवरी 2023 सी०ओ०डी० नाले के दोनों ओर डाले जा रहे कूड़े के रोकथाम हेतु जो प्रभावी कदम संस्था की ओर से उठाए जा रहे हैं जो विन्दुवार निम्नवत है-

1. सी०ओ०डी० नाले के दोनों ओर डोर टू डोर कूड़ा संग्रहण का कार्य वर्ष 2017 से निरन्तर किया जा रहा है।
2. डोर टू डोर कूड़ा संग्रहण का कार्य किदवई नगर वाई ब्लॉक, पशुपति नगर, सजय नगर कॉलोनी, यशोदा नगर और राजीव विहार से लगभग 2000 घरों से कूड़ा प्राप्त हो रहा है।
3. डोर टू डोर कूड़ा संग्रहण का कार्य दिन में एक बार और सप्ताह में छः दिन किया जा रहा है।
4. विगत तीन माह में उक्त क्षेत्र से लगभग 90 टन कूड़ा संग्रहण डोर टू डोर के माध्यम से किया गया है।
5. संस्था द्वारा एकत्रित किए गए कूड़े को नजदीकी ट्रांसफर स्टेशन पर निस्तारण हेतु भेज दिया जाता है।

विशेष रूप से अवगत कराना है कि संस्था द्वारा नियमित रूप से डोर टू डोर कूड़ा संग्रहण का कार्य किया जा रहा है उक्त कार्य में कोई भी हीला हवाली नहीं है, कुछ अध्यासियों द्वारा यूजर चार्ज बचाने के लिए कूड़ा डोर टू डोर में संचालित वाहन में नहीं दिया जाता है जिसके लिए संस्था के कर्मचारी द्वारा निरन्तर प्रयास किया जा रहा है।

धन्यवाद

प्रतिनिधि-

1. नगर आयुक्त महोदय को सादर अवलोकनार्थ।
2. मुख्य अभियन्ता महोदय को सादर सूचनार्थ।



सेवा में,

न्यायालय महानगर दण्डाधिकारी (प्रथम)

कानपुर नगर, नगर निगम कानपुर

प्रति :-

नाम : राजीव नारायण अवस्थी

पिता का नाम : अज्ञात

निवास का पता : म0न0 128/547 वार्ड 1 ब्लॉक किदवई नगर कानपुर।

थाना :- नौबस्ता

जिला :- कानपुर

अपराध धारा :- 258, 438/460 नगर निगम, अधिनियम के अन्तर्गत।

महोदय,

निरीक्षण कर्ता :- श्री दीपक गुप्ता सफाई एवं खाद्य निरीक्षक, नगर निगम कानपुर।

घटना स्थल का निरीक्षण दिनांक व समय :- दिनांक 24.01.2023 प्रातः 10.10 बजे।

घटना स्थल :- म0न0 128/347 वार्ड 1 ब्लॉक किदवई नगर कानपुर।

अपराध का विवरण :- उपरोक्त व्यक्ति अपने उक्त पते पर निवास करते हैं, ये अपने घर से निकलने वाले कूड़े कचरे को नगर निगम से अधिकृत संस्था जे0टी0एन0 सर्विसेज द्वारा भेजी जा रही गाड़ी को नहीं देते हैं बल्कि नाला/नाली व नाले के किनारे फेंक देते हैं जिससे गन्दगी फैलती है तथा जन स्वास्थ्य के लिए बीमारी का कारण है। इनका यह कृत्य नगर निगम अधिनियम के विरुद्ध है।

अतः उपरोक्त आरोपी का वैधानिक परीक्षण कर दण्डित करने की कृपा करें।

नगर स्वास्थ्य अधिकारी  
नगर निगम कानपुर।

दिनांक :- 24.01.2023

साक्षीगण :- 01. विष्णुकान्त यादव (जे0टी0एन0 सुपरवाइजर)  
02. महेश (सफाई नायक)

*विष्णुकान्त यादव*  
*Tripreet Singh Pandey*  
*Zonal Incharge*  
*(J.T.N. Services Pvt Ltd)*

*[Signature]*  
24/01/2023  
हस्ताक्षर रिपोर्टकर्ता  
नाम व पद



SHRINAGAR SOCIETY श्रीनगर सोसाइटी

Type	Decimal	DMS	Weather
Latitude	26.383072	26°22'59" N	☁️
Longitude	80.309907	80°18'35" E	22°C
Date/Time	2023-01-25(Wed) 16:47		72°F



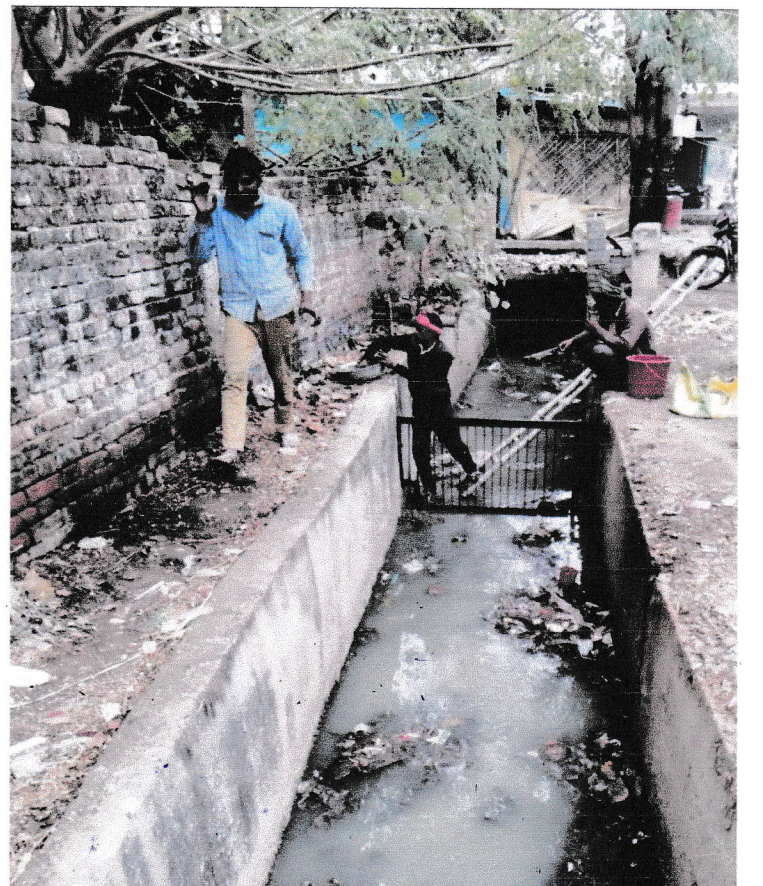
JINAGAR जीनगर

Type	Decimal	DMS	Weather
Latitude	26.420237	26°25'12" N	☀️
Longitude	80.375162	80°22'30" E	22°C
Date/Time	2023-01-12(Thu) 12:32		72°F



C87H+PG7, Near White House, Kidwai Nagar, Kanpur, Uttar Pradesh 208011, India

Type	Degree	DMS	Weather
Latitude	26.414185	26°24'51" N	☁️
Longitude	80.3289621	80°19'44" E	18.8 °C
Date/Time	25 Jan 2023, 11:18 AM		65.8 °F



C85C+JF7, Yashoda Nagar, Kanpur, Uttar Pradesh 208011, India

Type	Degree	DMS	Weather
Latitude	26.4090308	26°24'33" N	☁️
Longitude	80.3210568	80°19'16" E	18.8 °C
Date/Time	25 Jan 2023, 11:11 AM		65.8 °F

## Annexure R4-5

Status of Sewerage & Water Supply Schemes Submitted in CWAP AMRUT 2.0 Portal

A

Proposed Sewerage / water Supply Schemes in AMRUT 2.0

S.L.	District	Name of Scheme	Sewerage / Water Supply	Estimated Cost (In Cr.)	Submission Date In CWAP Amrut 2.0 Portal	Status
1	District I	Gap depletion in Sewerage System of Sewerage District-I	Sewerage/Septage	94.00	11.10.2022	Approved in Trench- 2 & DPR Preparation work in progress
Total				94.00		
2	District II	Sewerage works in Sewerage District-II Part-D	Sewerage/Septage	475.00	03.03.2022	Estimate (Cost Rs 483.47 Cr) has been cleared from SLTC on dated 16.03.2023 and sent to in SHPSC.
3		Sewerage Works in Sewerage District-II Part-E of Kanpur Nagar Nigam	Sewerage/Septage	188.00	11.10.2022	Under State Review
4		Sewerage works in Sewerage District-II Part-A Zone-2	Sewerage/Septage	133.00	11.10.2022	Under State Review
5		Sewerage Works in sewerage district-II Part-C	Sewerage/Septage	300.00	11.10.2022	Under State Review
6		Sewerage works in Sewerage District-II Part-A Zone-1	Sewerage/Septage	193.00	11.10.2022	Under State Review
Total				1289.00		
7	District III	SEWERAGE DISTRICT-III PART-2	Sewerage/Septage	342.00	11.10.2022	Under State Review
8		Sewerage works in sewerage district -III Part-03	Sewerage/Septage	279.00	11.10.2022	Under State Review
Total				621.00		
9	District IV	Expansion of Sewerage network in Sewerage District-IV Phase-II	Sewerage/Septage	65.00	11.10.2022	Under State Review
Total				65.00		



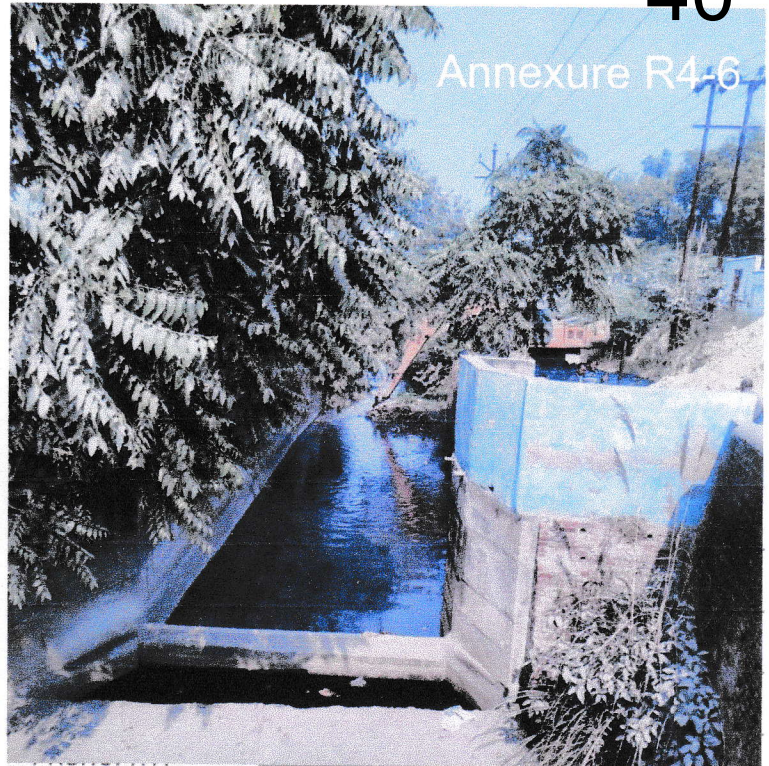
E-277 Dindyalpuram, Taudhakpur Road, Hansapuram, Naubasta, Kanpur, Uttar Pradesh 208021, India



Type	Degree	DMS
Latitude	26.3933878	26°23'36" N
Longitude	80.3122629	80°18'44" E

Clear  
19.5 °C  
67 °F

18 Jan 2023 15:09 PM



	Decimal	DMS	
Latitude	26.409884	26°24'35" N	24°C 75°F
Longitude	80.321635	80°19'17" E	
		2023-01-21(Sat) 13:00	



शिवमठ महाविद्यालय



	Decimal	DMS	
Latitude	26.375613	26°22'32" N	22°C 72°F
Longitude	80.308592	80°18'30" E	
		2023-01-25(Wed) 16:41	



कार्यालय अधिशाषी अभियन्ता जोन-2  
नगर निगम, कानपुर

पत्रांक :- डी/787/अधि0 अभि0-2/2022-23

दिनांक :- 13-01-2023

प्रेषक,

अधिशाषी अभियन्ता-2  
नगर निगम कानपुर।

सेवा में,

उप मुख्य अभियन्ता-2ए  
उ0प्र0 मेट्रो रेल कार्पोरेशन लिमिटेड  
कानपुर।

विषय:-सी0ओ0डी0 नाले पर गायत्री हास्पिटल के निकट नाले में ह्यूम पाइप डाले जाने के उपरान्त नाले पर बनाये गये बन्धे को नहीं हटाने तथा हमीरपुर रोड के समानान्तर रोड वाइडनिंग की मिट्टी सी0ओ0डी0 नाले में डाले जाने के सम्बन्ध में।

कृपया उपरोक्त विषयक सन्दर्भ ग्रहण करने का कष्ट करें, आपको अवगत कराना है कि आप द्वारा मेट्रो कार्यशाला जाने हेतु सी0ओ0डी0 नाले पर पुलिया निर्माण न करके आर0सी0सी0 ह्यूम पाइप डाली गयी है, परन्तु ह्यूम पाइप डाले जाने के उपरान्त स्थल पर नाले पर बनाया गया बन्धा यथावत छोड़ दिया गया है, जिसके कारण नाले के पानी का बहाव बाधित हो रहा है। साथ ही आप द्वारा हमीरपुर रोड के समानान्तर हाइवे रोड की वाइडनिंग का कार्य किया जा रहा है, जिसकी खुदाई की मिट्टी सी0ओ0डी0 नाले में डाली जा रही है, जिस कारण कच्चे सी0ओ0डी0 का सेक्शन सकरा होता जा रहा है। नाले में डाली गयी मिट्टी तथा बन्धा नहीं हटाया जाता है, तो आबादी वाले हिस्से में भारी जल भराव की सम्भावना है।

अतः उपरोक्त के दृष्टिगत तत्काल बन्धा तथा मिट्टी हटवाने/निकलवाने का कष्ट करें, जिससे पानी का बहाव बाधित न हो।

प्रतिलिपि-

1. नगर आयुक्त महोदय को सादर अवलोकनार्थ ।
2. मुख्य अभियन्ता महोदय को सादर सूचनार्थ ।

अधिशाषी अभियन्ता-2,  
नगर निगम, कानपुर

अधिशाषी अभियन्ता-2,  
नगर निगम, कानपुर

प्रेषक,

नगर आयुक्त,  
नगर निगम कानपुर।

सेवा में,

प्रमुख सचिव,  
नगर विकास विभाग,  
उत्तर प्रदेश शासन, लखनऊ।

पत्रांक:- 1141/3/4

दिनांक:- 19/01/2023

**विषय-मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित O.A. No-530/2022 Radha Raman Dwivedi Vs State Uttar Pradesh & Ors. में मा0 अधिकरण द्वारा पारित आदेश दिनांक-15.12.2022 के अनुपालन के सम्बन्ध में।**

महोदय,

कृपया उपरोक्त विषयक बोर्ड मुख्यालय के पत्र संख्या-H-8189/सी-2/विधि अनुभाग/एन0जी0टी0 नं0 274/2 दिनांक 14.09.2022 का सन्दर्भ ग्रहण करने का कष्ट करें। उक्त योजित वाद में मा0 अधिकरण द्वारा पारित आदेश दिनांक 02.09.2022 के अनुपालन में जिला स्तरीय गठित समिति के सदस्यों द्वारा दिनांक 07.12.2022 को संयुक्त रूप से स्थलीय निरीक्षण किया गया।


कृपया अवगत कराना है कि सी0ओ0डी0 नाला पूर्णरूपेण कच्चा नाला है, जिसकी लम्बाई लगभग 6.20 किमी0 है, जो कि किदवई नगर हाइवे से प्रारम्भ होकर पशुपति नगर, चन्दीपुरवा कानपुर-सागर हाइवे के सामानान्तर होते हुये पाण्डु नदी से लगभग 300 मीटर पूर्व एस0टी0पी0 में जाकर मिलता है। याचिकाकर्ता द्वारा कच्चे (सी0ओ0डी0) नाले को आर0सी0सी0 पक्का नाले में परिवर्तित किये जाने की माँग की जा रही है। यह एक वृहद परियोजना है, जिस पर लगभग धनांक रू0-200.00 करोड़ से अधिक का व्यय सम्भावित है।


अतः प्रश्नगत कच्चे नाले को पक्का किये जाने हेतु अमृत-2/नगरीय जल निकासी योजना/नमामि गंगे अथवा अन्य किसी परियोजना में सम्मिलित करने का कष्ट करें।

संलग्नक:(यथोपरि)

प्रतिलिपि:-

1. निदेशक महोदय, नगरीय निकाय निदेशालय, उ0प्र0 लखनऊ को सूचनार्थ।
2. जिलाधिकारी महोदय, कानपुर नगर को सूचनार्थ।

  
नगर आयुक्त  
नगर निगम कानपुर

  
नगर आयुक्त  
नगर निगम कानपुर